

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3603
TO BE ANSWERED ON 23.03.2017

ASSESSMENT OF RURAL SCHEMES

3603. SHRI RAJESH KUMAR DIWAKER:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of schemes for rural development formulated by the Government along with the funds allocated, sanctioned and expenditure incurred during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government conducts regular audits to review the implementation and impact of these schemes and if so, the details and the outcome thereof;
- (c) the details of the mechanism put in place under which a beneficiary can raise grievances and highlight cases of corruption in these schemes;
- (d) the current status of the implementation of the rural schemes in the country, State/UT-wise;
- (e) whether the Government has received complaints of corruption in implementation of the rural schemes and if so, the details thereof including the number of cases reported and the steps taken/being taken by the Government in this regard, State/UT and scheme-wise; and
- (f) the details of new initiatives/ schemes in the process of being introduced in the coming years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The Ministry of Rural Development, inter-alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyaya - Grameen Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana -Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. The State/ UT-wise funds allocated, released and expenditure incurred under various rural development schemes during last three years and current year are given at **Annexure**.

(b) to (e) : In order to ensure that the programme benefits reach the rural poor in full measure and objectives of the schemes are achieved, the Department has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of its programmes which include Review by the Union Ministers, Performance Review Committee Meetings, State Vigilance & Monitoring Committees, District Development Co-ordination and Monitoring Committee named as “DISHA”, National Level Monitors, Area Officers Schemes, Concurrent Evaluation and Impact Assessment Studies. Corrective measures are taken by the Government, when required, for effective implementation of rural development schemes. Since rural development programmes are implemented by the State Governments, complaints related to corruption in implementation of programmes are taken up with the respective State Government/UT Administrations immediately. The Ministry also deputes National Level Monitors to enquire into serious complaints, wherever required. Social Auditing is an important feature of rural development schemes which is carried out to ensure effective implementation and to control irregularities. States have also been advised to set up the Public Grievance Redressal Mechanism at different levels for efficient delivery of service.

As per the returns/reports received from the State Governments/ UT Administrations, the implementation of the schemes has been found to be satisfactory.

(f) : The Ministry has decided to launch Mission Antyodaya to improve the well – being of one crore households and 50,000 Gram Panchayats by addressing all the dimensions of poverty through convergent action and saturation approach under existing schemes.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 3603 due for reply on 23.3.2017

Details of Allocation, Release and Expenditure under PMGSY

Sl. No.	Name of the State	2013-14		2014-15		2015-16		2016-17		
		Release	Expenditure	Release	Expenditure	Release	Expenditure	Allocation	Release (upto 14.3.2017)	Expenditure (upto Feb, 2017)
1	Andhra Pradesh	5	152.56	32.98	330.25	379.20	411.53	197.59	197.59	199.34
2	Arunachal Pradesh	8	249.36	345.92	362.58	375.00	390.81	205.90	205.92	322.11
3	Assam	240.49	699.01	316.07	538.22	347.82	475.20	402.00	303.19	216.91
4	Bihar	850.83	1844.95	1548.16	2259.30	2781.00	1776.87	3000.00	2867.00	2693.51
5	Chhattisgarh	0	713.58	270.75	925.18	1195.93	759.94	534.01	365.61	292.30
6	Goa	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	519.24	477.4	418.77	685.91	1104.68	793.66	31.00	31.04	40.42
8	Haryana	0	8.19	218.96	383.83	602.79	291.81	23.76	23.76	57.65
9	Himachal Pradesh	0	148.13	99.40	215.04	314.44	315.88	310.00	175.95	186.02
10	Jammu And Kashmir	523.24	534.01	416.60	422.73	839.33	258.39	756.00	392.61	0.00
11	Jharkhand	21.86	539.55	249.48	785.02	865.00	552.44	868.00	526.59	419.17
12	Karnataka	5	7.68	237.00	411.23	648.23	279.40	260.00	256.40	291.81
13	Kerala	1.5	121.15	151.41	190.59	342.00	160.16	180.00	135.46	205.76
14	Madhya Pradesh	615	1393.07	708.00	1667.32	2375.32	1798.39	1678.29	1679.05	1195.57
15	Maharashtra	0	383.5	212.53	540.37	752.90	622.66	606.00	296.57	480.07
16	Manipur	4.03	139.67	100.00	173.94	273.94	284.70	396.37	393.21	191.71
17	Meghalaya	0	37.7	62.56	83.24	145.80	119.31	206.09	206.09	154.21
18	Mizoram	0	26.6	54.74	72.35	127.09	44.11	93.36	93.36	74.07
19	Nagaland	0	77.45	58.99	50.47	109.46	30.42	8.05	8.05	2.08
20	Odisha	758.92	1605.72	1051.50	1666.10	2717.60	1857.50	1650.00	1620.58	1302.26
21	Punjab	117.68	295.61	310.21	285.03	595.24	236.52	135.00	135.00	196.26
22	Rajasthan	427.06	718.35	425.66	649.97	1075.63	776.33	565.50	558.83	415.36
23	Sikkim	1.97	90.57	94.59	94.50	189.09	121.01	123.95	88.82	75.20
24	Tamil Nadu	343.48	383.39	239.65	580.72	820.37	98.03	254.00	254.00	0.00
25	Telangana			0.88	0.00	0.88	281.45	146.03	146.03	8.78
26	Tripura	98.83	232.76	187.36	322.83	510.19	250.36	447.00	292.27	900.57
27	Uttar Pradesh	511.93	824.2523	638.70	1002.26	1640.96	1083.39	998.00	984.34	315.36
28	Uttarakhand	0	260.64	314.92	425.17	740.09	455.24	529.35	397.52	753.54
29	West Bengal	306.17	1130.44	1193.80	1414.20	2608.00	1259.84	1356.00	669.18	157.71
	TOTAL	5360.23	13095.29	9959.57	16538.35	24477.96	15785.36	15961.23	13303.98	11147.76

**Annexure referred to in part (a) of the Lok Sabha Unstarred Question No 3603 due for reply on 23.03.2017
State/UT-wise funds released and expenditure incurred under MGNREGA**

SI No	States	Central fund released (Rs. In Crore)				Expenditure (Rs. In Crore)			
		2013-14	2014-15	2015-16	2016-17*	2013-14	2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	4750.49	2903.14	3073.80	3822.38	5293.43	2839.13	4633.66	4469.87
2	ARUNACHAL PRADESH	138.53	27.04	43.95	156.76	95.82	35.01	66.12	109.22
3	ASSAM	573.50	500.23	878.30	1082.49	699.59	499.17	620.90	1427.15
4	BIHAR	1580.71	959.68	1024.12	1569.14	2030.71	1077.76	1625.98	2140.20
5	CHHATTISGARH	1446.02	1505.70	1063.41	2229.03	2023.64	1752.46	1283.04	2651.54
6	GOA	2.06	1.38	2.47	4.26	2.97	4.57	3.01	2.95
7	GUJARAT	335.30	354.43	305.99	642.68	488.50	470.78	428.63	700.66
8	HARYANA	376.88	167.15	124.71	287.71	381.27	216.13	142.42	281.29
9	HIMACHAL PRADESH	477.97	355.43	396.10	388.61	568.03	406.08	392.34	529.84
10	JAMMU AND KASHMIR	603.16	521.71	558.02	804.09	764.38	393.73	769.15	746.73
11	JHARKHAND	621.43	724.33	978.80	1657.83	911.75	1026.03	1331.62	1578.22
12	KARNATAKA	1596.07	1716.87	991.55	2258.65	2062.97	1665.87	1822.02	3027.65
13	KERALA	1277.11	1587.58	1526.34	1582.49	1300.41	1616.73	1483.49	2173.24
14	MADHYA PRADESH	1839.82	2451.63	2367.32	3248.92	2580.69	2809.60	2500.19	3297.79
15	MAHARASHTRA	1152.92	799.52	1238.35	1655.53	1266.48	1615.96	1857.68	2014.44
16	MANIPUR	231.00	219.97	255.32	343.70	254.76	267.14	231.22	294.67
17	MEGHALAYA	271.06	277.86	221.83	860.69	317.48	309.02	272.31	755.12
18	MIZORAM	244.74	111.41	285.17	144.51	257.72	114.20	298.59	90.18
19	NAGALAND	292.15	113.05	266.66	501.53	294.80	157.82	194.85	485.46
20	ODISHA	757.53	1035.30	1479.41	1895.27	1283.17	1062.46	2051.99	2063.99
21	PUNJAB	226.15	189.48	245.33	490.73	258.85	213.04	300.20	520.91
22	RAJASTHAN	2059.43	2976.10	2695.83	4786.32	2624.73	3251.88	3268.44	4885.43
23	SIKKIM	106.84	73.86	86.23	132.63	108.89	76.43	95.85	127.67
24	TAMIL NADU	4690.21	3781.80	5470.37	4552.33	3937.91	3918.89	6253.40	5323.89
25	TELANGANA	0.00	1919.96	1824.85	1806.85	46.89	1904.10	2378.79	1707.96
26	TRIPURA	943.66	636.62	1358.94	1016.29	1074.76	819.71	1371.52	1123.81
27	UTTAR PRADESH	2896.39	2513.41	2695.69	3910.72	3446.18	3135.11	2976.12	3930.10
28	UTTARAKHAND	330.01	286.36	450.77	514.35	380.63	322.89	492.59	693.82
29	WEST BENGAL	2894.38	3744.95	4711.74	4809.26	3724.04	4010.02	4847.67	6754.57
30	ANDAMAN AND NICOBAR	19.18	13.02	10.36	8.01	17.56	9.75	3.99	1.36
31	LAKSHADWEEP	0.17	0.45	0.12	0.00	0.74	0.71	0.30	0.23
32	PUDUCHERRY	8.80	7.40	12.93	3.47	11.37	6.50	9.18	10.58
	Total	32743.68	32476.87	36644.80	47167.23	38511.10	36008.67	44007.25	53920.55

*As on 20.03.2017

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No. 3603 due for reply on 23.3.2017
Funds Allocated, Relased and Utilized under PMAY-G

S.No.	State	2013-14 [^]			2014-15 [^]			2015-16*			2016-17*		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	113374.342	114122.778	155874.010	42729.188	42660.114	50545.920	28818.242	28113.322	48480.528	42015.732	21007.865	0.000
2	ARUNACHAL PRADESH	4831.031	5706.507	328.120	1416.257	1813.737	175.290	952.509	4240.285	0.000	8218.813	4109.410	0.000
3	ASSAM	97521.240	90006.560	54071.022	128586.168	92867.665	120627.922	86481.143	87865.745	82513.445	199853.190	124447.798	48035.206
4	BIHAR	331160.543	295703.992	147107.730	153019.468	103487.974	229093.627	103203.063	90718.460	128073.100	356963.850	211427.064	20337.695
5	CHHATTISGARH	26252.536	50327.441	37852.253	23417.646	39984.452	22028.924	17990.121	14025.750	24886.380	130380.059	69640.892	60080.336
6	GOA	761.985	380.289	474.010	320.277	540.429	0.000	216.009	268.143	135.600	569.573	0.000	345.000
7	GUJARAT	58997.094	26652.670	37870.956	18621.643	5041.494	43441.224	12559.255	12274.953	19843.391	63590.769	36428.956	8643.605
8	HARYANA	9859.680	9831.139	7794.250	18985.094	9492.490	13689.515	12804.383	9174.585	9915.400	14306.851	7153.425	6140.690
9	HIMACHAL PRADESH	4139.236	4226.623	4712.230	2742.505	1433.542	2310.030	1849.666	2191.749	2378.047	4434.526	3100.078	1283.125
10	JAMMU AND KASHMIR	9347.319	5642.490	123.304	7888.384	4232.385	806.550	5320.273	5363.087	3520.882	15482.321	0.000	0.000
11	JHARKHAND	36724.517	35268.666	25481.549	27137.023	21030.137	18307.346	18302.402	29740.267	27393.318	129233.556	69767.981	25604.146
12	KARNATAKA	48024.508	49293.631	45507.360	51867.695	28524.509	111288.510	34981.856	60406.492	110329.255	52098.194	15028.468	523.981
13	KERALA	25013.462	22626.021	27283.871	32247.234	16075.332	30510.350	21748.954	35717.191	39334.233	18226.794	9113.402	13217.929
14	MADHYA PRADESH	61762.399	47268.564	46372.064	62891.875	57020.431	18774.425	42417.048	57139.162	45806.922	250875.103	140720.466	138808.800
15	MAHARASHTRA	75093.747	75540.131	92243.308	102822.276	94599.371	97972.731	69347.868	34673.934	58473.142	128991.627	64495.815	58578.160
16	MANIPUR	5633.393	3649.979	1221.019	3270.353	2715.770	485.215	2199.489	4681.350	366.000	10292.410	5576.180	1086.787
17	MEGHALAYA	9749.275	8063.524	8548.094	5920.633	4629.682	6779.118	3981.945	4950.954	2879.213	15492.237	7746.120	963.113
18	MIZORAM	2574.534	2570.022	1320.924	908.185	455.242	216.254	610.803	759.240	277.425	4371.685	2389.246	379.650
19	NAGALAND	7340.446	7328.368	0.000	1039.151	4575.011	826.918	698.885	1068.221	0.000	8322.765	4510.827	0.000
20	ODISHA	70031.181	84418.513	72173.895	87693.074	68403.594	6751.427	70154.488	98281.938	167460.955	221739.930	120442.004	49144.320
21	PUNJAB	10681.358	2739.947	577.388	30985.911	0.000	2122.850	20898.262	1124.292	341.325	13697.740	6848.870	0.000
22	RAJASTHAN	46736.143	46886.921	65563.282	55154.412	41385.736	64895.095	37198.563	39834.597	54494.040	140096.149	75647.352	42286.055
23	SIKKIM	1009.929	877.032	7.540	1288.122	1287.467	1207.500	866.332	433.166	239.650	2381.207	1190.605	182.150
24	TAMIL NADU	48363.671	56206.021	43725.732	29172.571	38213.492	22960.523	23069.206	21273.315	22010.109	98715.060	59357.620	12414.510
25	TELANGANA	It was a part of Andhra Pradesh			36752.189	41035.176	53671.630	24787.640	24787.526	34360.100	28526.670	0.000	0.000
26	TRIPURA	9399.841	12800.434	1461.941	6704.136	12244.450	5452.933	6640.164	6876.038	5651.571	21587.693	10793.845	2228.320
27	UTTAR PRADESH	162543.863	145531.682	124292.873	232213.428	161431.103	240079.986	156614.954	158312.826	197584.152	322032.515	223980.445	107210.573
28	UTTARAKHAND	8210.640	6405.187	2788.557	6694.360	4004.400	5375.782	4514.971	4164.847	5499.323	9880.774	4940.385	2759.803
29	WEST BENGAL	101496.871	86566.870	52715.890	236310.748	210429.278	213040.580	159378.367	172273.428	305116.794	244362.205	122181.105	125957.675
30	ANDAMAN AND NICOBAR	1517.639	221.312	109.250	631.692	0.000	75.940	443.290	0.000	0.000	196.367	0.000	0.000
31	DADRA & NAGAR HAVELI	305.698	0.000	NR	162.367	81.172	39.030	113.945	56.972	0.000	282.832	0.000	0.000
32	DAMAN & DIU	118.179	0.000	NR	44.284	0.000	0.000	31.077	0.000	0.000	49.881	0.000	0.000
33	LAKSHADWEEP	137.474	137.470	1.210	16.656	0.000	0.000	11.689	0.000	0.000	70.920	0.000	0.000
34	PUDUCHERRY	776.607	0.000	NR	300.000	0.000	0.000	400.000	0.000	0.000	400.00	0.000	0.000
	Total	1389490.380	1297000.783	1057603.632	1409955.005	1109695.635	1383553.144	969606.860	1010791.835	1397364.300	2557740.000	1422046.224	726211.629

[^] Figures reported by States/UTs through MPR/MIS

* Figures reported by States/UTs on Awaasoft as on 20.03.2017.

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No. 3603 due for reply on 23.3.2017
Status of Statewise Allocation, Release and Expenditure under NRLM

(Rs. In lakhs)

Sl. No.	NAME OF STATES/UTs	2013-14					2014-15					2015-16					2016-17				
		Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure*	Cental Allocation	Cental Release			Expenditure	Total Cental Allocation	Cental Release		Expenditure	
			NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP			RSETI	NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))			NRLP	RSETI	NRLM (Including Interest Subvention (Cat.-II))			NRLM (Including Interest Subvention (Cat.-II))	NRLP		RSETI
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	17	18	19	20	21	22	
1	Andhra Pradesh	23466.00	22063.98	1691.93	400.00	31738.25	20301.00	8157.36	0.00	111.50	4069.20	2680.53	3289.45	1753.40	125.78	2353.52	1185.81	1778.73	0.00	4189.67	
2	Bihar	19616.00	3060.50	63.07		16804.78	10142.00	0.00	10909.50	0.00	58730.92	5690.71	1241.90	10503.00	407.00	43203.27	4835.89	4835.90	5842.63	22584.79	
3	Chattisgarh	4405.00	2202.50	1234.2	182.25	16804.78	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	3777.78	111.02	8013.42	1074.08	537.04	2259.15	7130.42	
4	Goa											153.75	75.00	0.00	0.00	0.00	150.00	75.00	0.00	0.00	
4	Gujarat	3201.00	490.50			2273.01	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	3156.09	765.19	382.60	1074.00	2636.43	
5	Haryana	2028.00	731.20		330.00	550.00	1009.00	0.00	0.00	0.00	1732.78	546.41	693.66	0.00	89.25	1194.64	450.18	450.18	0.00	918.38	
6	Himachal Pradesh	966.00	394.03		99.00		466.00	0.00	0.00	0.00	455.60	231.68	97.38	0.00	0.00	527.86	189.59	94.80	0.00	307.50	
7	Jammu & Kashmir	3552.94	2837.79			1373.00	4871.00	3750.00	0.00	89.00	4560.81	2031.38	4267.54	0.00	194.66	4523.41	2500.00	2368.00	0.00	2462.20	
8	Jharkhand	7423.00	1136.50	3401.13		4854.99	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	9269.43	275.00	19612.87	1823.41	911.71	5350.20	10114.94	
9	Karnataka	9489.00	4744.50	1167.94	341.00	1913.55	5606.00	601.35	829.50	142.86	3775.01	2191.83	1471.30	2945.30	0.00	9653.59	1535.07	767.54	1493.50	1809.13	
10	Kerala	4537.00	3272.00	301.35	154.00	3737.69	2396.00	677.17	1296.72	62.50	3447.86	977.90	1005.64	2003.26	0.00	2987.43	688.78	511.88	0.00	1396.05	
11	Madhya Pradesh	9305.00	4497.00	4643.74	300.00	11120.76	4719.00	0.00	10560.00	0.00	17216.17	2709.81	0.00	8641.50	274.85	18132.11	2300.98	3097.82	4404.00	13677.11	
12	Maharashtra	12866.00	6433.00	3998.30	264.00	12968.53	6732.00	0.00	1516.00	0.00	15776.32	3651.46	4101.48	5502.00	274.19	15887.97	3034.46	3034.46	4455.77	9962.70	
13	Odisha	10655.00	3692.50	1250.00	197.00	5239.82	5730.00	0.00	0.00	133.93	7738.92	2854.41	937.02	3836.00	221.38	10725.66	2325.13	1162.57	2967.27	10255.15	
14	Punjab	1020.00	494.31		198.00	1371.00	484.00	0.00	0.00	84.82	677.21	262.72	122.37	0.00	196.38	980.73	218.78	109.39	0.00	429.02	
15	Rajasthan	5276.00	974.00			1749.02	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	495.00	341.00	4937.92	1165.63	1165.64	1145.64	5152.07	
16	Tamil Nadu	11679.00	5839.50	1414.50	103.75	7139.44	7329.00	826.00	2534.59	0.00	20508.87	2602.08	2050.22	1923.50	317.13	12677.06	1797.46	1797.46	1873.50	2987.40	
17	Telangana							6585.44	0.00	0.00	229.61	1915.71	1480.54	0.00	0.00	3126.11	847.01	423.51	0.00	720.50	
18	Uttar Pradesh	28747.00	5731.50	2618.43		574.25	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	0.00	10852.46	6962.06	5163.55	4192.00	15874.15	
19	Uttarakhand	1634.00	699.13		77.00	59.00	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	603.26	366.56	291.56	0.00	749.38	
20	West Bengal	11558.00	5236.20	4172.64	154.00	5430.55	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	3880.16	2000.00	0.00	15119.93	2583.93	3490.93	2536.20	8663.56	
21	A&N Islands																25.00	12.50	0.00	0.00	
22	Daman & Diu																25.00	0.00	0.00	0.00	

23	D & N Haveli																25.00	12.50	0.00	0.00
24	Lakshadweep																25.00	12.50	0.00	0.00
25	Pondicherry		0.00				350.00	135.34	0.00	4.45	0.00	475.00	150.00	0.00	0.00	0.00	250.00	125.00	0.00	0.00
	TOTAL	171423.94	74530.64	25957.23	2800.00	125702.42	102464.00	22749.34	42343.43	825.48	175217.62	46635.00	28439.49	55381.80	2827.44	188269.31	37150.00	32612.77	37593.86	122020.54
26	Arunachal Pradesh		358.21				226.00	0.00	0.00	0.00	0.00	161.82	0.00	0.00	0.00	68.51	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17	300.00	0.00	184.45
27	Assam	18897.00	5329.93	3445.01	88.00	6278.73	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	9404.06		3500.00	2207.26	5071.94
28	Manipur	1328.00	178.19				467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	142.64		392.62	0.00	169.72
29	Meghalaya	1462.00	640.42		11.00	47.92	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	11.00	561.89		400.00	0.00	344.24
30	Mizoram	472.00	279.31			298.00	207.00	64.00	0.00	4.47	239.76	74.75	329.50	354.50	0.00	97.93		1600.00	0.00	684.65
31	Nagaland	1046.00	1441.04		22.00	733.00	318.00	185.00	0.00	8.93	968.35	221.66	545.22	789.50	0.00	658.46		1200.00	0.00	461.56
32	Sikkim	459.00	145.01				146.00	0.00	0.00	0.00	0.00	82.43	72.00	0.00	1.88	143.07		564.66	0.00	101.31
33	Tripura	2643.00	1317.74		66.00		866.00	0.00	0.00	0.00	414.70	535.74	226.44	0.00	0.00	746.73		1350.00	0.00	1314.84
	TOTAL	26307.00	9689.85	3445.01	187.00	7357.65	9800.00	249.00	0.00	13.40	9848.86	6270.00	1173.16	1644.00	243.88	11823.29		21850.00	9307.28	2207.26
	GRAND TOTAL	197730.94	84220.49	29402.24	2987.00	133060.07	112264.00	22998.34	42343.43	838.88	185066.48	52905.00	29612.65	57025.80	3071.32	200092.60	59000.00	41920.05	39801.12	130353.25

*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts

